

DIVISION BENCH  
COURT - I

**O-215**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/267(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS SHINE INDIA AGRO INDUSTRIES LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance(via video conference/physically)

Mr. Ajit Kumar Choubey, Adv.

] For the Petitioner/RoC

**ORDER**

1. Ld. Counsel for the petitioner present.
2. In terms of order dated 20<sup>th</sup> December, 2023, post this matter for orders on **24.06.2024.**

**Balraj Joshi**  
Member (Technical)

**Rohit Kapoor**  
Member (Judicial)